

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.113/ND/2011
RT CP No. 25/Chd/Pb/2016**

Narinder Kumar Bawa & Anr.Petitioners


Versus

M/s Prakash Communications Ltd. & Ors.Respondents

Present:: Mr.Narinder Kumar Bawa, petitioner in person
Mr.B.S.Sangha, Mr.Amit Vinayak, Advocates
for respondents No.2 & 3.

Petitioner submits that he will engage an Advocate to argue the matter though he had earlier engaged an Advocate when the matter was listed before CLB. Written submissions were filed by both the parties but short notes of 4 to 5 pages by way of convenience compendium be also filed by the date fixed.

List the matter for arguments on 04.09.2017.



(Justice R.P.Nagrath)
Member (Judicial)

✓ August 11, 2017
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